

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 1254
ANSWERED ON – 29/07/2026

**INTEGRATING DRUG DE-ADDICTION WITH VOCATIONAL REHABILITATION
IN JAMMU**

1254. SHRI SAT PAUL SHARMA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether there is a proposal to establish integrated drug de-addiction and vocational training centres in the Jammu region;
- (b) the steps taken under the Narco Coordination Centre (NCORD) mechanism to address drug trafficking challenges in the Union Territory; and
- (c) whether additional rehabilitation centres are proposed to strengthen treatment facilities in Jammu and Kashmir?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) No, Sir.

(b) Steps taken under the Narco Coordination Centre (NCORD) mechanism to address drug trafficking challenges in the Union Territory (UT) of Jammu and Kashmir are annexed.

(c) At present 01 Integrated Rehabilitation Centres for Addicts (IRCA) and 06 District De-Addiction Centres (DDACs) are functioning as rehabilitation centers. Further, 02 Community based Peer led Intervention (CPLI), 03 Outreach and Drop-In Centres (ODICs) and 21 Addiction Treatment Facilities (ATFs) in the Union Territory (UT) of Jammu and Kashmir under the Scheme “National Action Plan for Drug Demand Reduction” are established as de-addiction facilities. Establishing and monitoring of new de-addiction centres is a continuous process.

Annexure

Annexure referred to in part (b) of Rajya Sabha Unstarred Question No. 1254 regarding “Integrating drug de-addiction with vocational rehabilitation in Jammu” to be answered on 29.07.2026

- The Ministry of Home Affairs (MHA) has established a 4-tier Narco-Coordination Centre (NCORD) mechanism comprising Apex, Executive, State/UT and District-levels for ensuring better coordination among Central & State Drug Law Enforcement Agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India. The last Apex level NCORD meeting (10th) held on 26.06.2026.
- The State/UT and District Level NCORD meetings are regularly held to review the drug trafficking scenario, monitor enforcement actions and timely implementation of decisions. Since 2018, a total of 17 State-Level and 836 District-Level NCORD Committee meetings have been convened in the Union Territory of Jammu & Kashmir.
- The NCORD portal acts as a platform for all drugs and Narcotics Control Bureau related information and also as a total Knowledge Management System (KMS) for all four tiers of the NCORD mechanism. It also acts as a repository of information on the anti-drug abuse initiatives of the Govt. of India.
